



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/00675/2021**

Chandigarh, this the 09<sup>th</sup> day of August 2021

**HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)**

(Through video conference from Bangalore Bench)

**HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)**

(Through video conference from Bangalore Bench)

Dr. Manmeet Kaur aged 46 years W/o Dr. Amit Kumar Dhiman, working as Specialist Grade II, Obstetrics and Gynaecology (OBG) Employees State Insurance Co. Model Hospital, Ludhiana R/o # 350, Jagjit Nagar, Gate No. 1, Three Key, Ludhiana - 14202 (Group A)

**....Applicant**

(BY: Sh. Barjesh Mittal, Advocate)

**Versus**

1. Employees' State Insurance Corporation Headquarters Panchdeep Bhawan Comrade Inderjeet Gupta (CIG) Marg, New Delhi - 110002 through its Director General.
2. Medical Commissioner (medical branch IV) Employees' State Insurance Corporation Headquarters Panchdeep Bhawan Comrade Inderjeet Gupta (CIG) Marg, New Delhi - 110002.
3. Assistant Director Employees' State Insurance Corporation Headquarters Panchdeep Bhawan Comrade Inderjeet Gupta (CIG) Marg, New Delhi - 110002.
4. Medical Superintendent, ESIC Model Hospital, Bharat Nagar, Ludhiana - 141001.
5. Dr. Neelam Rani, Specialist Grade II, O & G, ESIC Model Hospital, Ludhiana Punjab R/o House No. 107, Block C Rajguru Nagar, Ludhiana.

**... .Respondents**

(BY: Sh. K.K. Thakur for Respondents No. 1 to 4  
Sh. Amit Kaith for Respondent No. 5)

**O R D E R(Oral)****Per: SURESH KUMAR MONGA, MEMBER (J):**

1. At the very outset, Sh. Barjesh Mittal, learned counsel for the applicant stated that the applicant's transfer order has been cancelled by the respondents by way of a subsequent order dated 30.07.2021 and, therefore, nothing survives in the present Original Application.
2. In view of the above statement made by Sh. Barjesh Mittal, the Original Application is disposed of as having been rendered infructuous.
3. Since the Original Application itself has become infructuous, therefore, nothing survives in the pending Misc. Application No. 060/1412/2021 and the same is also disposed of as having been rendered infructuous.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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